

WebSite

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.**

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Kamal Kumar S/o Sh. Mahipal Singh E.C.:12294	JA in Accounts Branch, East District, Karkardooma Courts, Delhi.	JA in Copying Agency, East District, Karkardooma Courts, Delhi.
2.	Sh. Kamal Kant S/o Lt. Sh. Ompal E.C.:13636	JA in Accounts Branch, East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Ms. Deepali Sharma, ASJ-04, East District, Karkardooma Courts, Delhi.
3.	Sh. Narayan Gaurav E.C.:94142248	JA in Office Pool, Administration Branch, East District, Karkardooma Courts, Delhi.	JA in Care Taking Branch, East District, Karkardooma Courts, Delhi.
4.	Sh. Manish S/o Sh. Krishna Rajput E.C.:13774	JA/Ahlmad in the Court of Sh. Mayank Mittal, ACJ-CCJ-ARC, East District, Karkardooma Courts, Delhi.	JA in Accounts Branch, East District, Karkardooma Courts, Delhi.
5.	Sh. Rajeev Kumar S/o Sh. Veer Sain E.C.:43218976	JA in Accounts Branch, East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Sh. Jitendra Pratap Singh, CMM, East District, Karkardooma Courts, Delhi.
6.	Sh. Sachin S/o Sh. Charan Singh E.C.:18072526	JJA/Ahlmad in the Court of Sh. Jitendra Pratap Singh, CMM, East District, Karkardooma Courts, Delhi.	JJA in Facilitation Centre, East District, Karkardooma Courts, Delhi.
7.	Sh. Ajay Kumar S/o Lt. Sh. Shiv Nath E.C. 65004097	JJA in Facilitation Centre, East District, Karkardooma Courts, Delhi.	JJA/Ahlmad in the Court of Sh. Mayank Mittal, ACJ-CCJ-ARC, East District, Karkardooma Courts, Delhi.
8.	Sh. Raju Pal S/o Sh. Kanhaiya Lal E.C.:40423561	JJA/Ahlmad in the Court of Sh. Akhil Malik, MM-01 (Municipal), East District, Karkardooma Courts, Delhi.	JJA in Accounts Branch, East District, Karkardooma Courts, Delhi.
9.	Sh. Shahrookh S/o Sh. Mohd. Ali E.C.:86510626	JJA/A. Ahlmad in the Court of Sh. Akhil Malik, MM-01 (Municipal), East District, Karkardooma Courts, Delhi.	JJA/Ahlmad in the Court of Sh. Akhil Malik, MM-01 (Municipal), East District, Karkardooma Courts, Delhi.
10.	Ms. Manju Singh W/o Sh. V.P. Singh E.C.:32917153	JJA in Copying Agency, East District, Karkardooma Courts, Delhi.	JJA/A. Ahlmad in the Court of Sh. Akhil Malik, MM-01 (Municipal), East District, Karkardooma Courts, Delhi.
11.	Sh. Neel Kamal Kujur S/o Lt. Sh. Gundurao Urav E.C.:16539284	JJA/Ahlmad in the Court of Ms. Deepali Sharma, ASJ-04, East District, Karkardooma Courts, Delhi.	JJA in Accounts Branch, East District, Karkardooma Courts, Delhi.
12.	Ms. Babita Rawat W/o Sh. Arjun Rawat E.C.:20516335	JA in Computer Branch, East District, Karkardooma Courts, Delhi.	A. Ahlmad in the Court of Ms. Deepali Srivastava, MM(NI Act), Digital Court, East District, Karkardooma Courts, Delhi.(Till the time Ms. Vandana Yadav Joins her duty)
13.	Sh. Sanjeev Kumar S/o Sh. Raghunandan Sharma E.C. : 134315	JA/Ahlmad in Evening Court No.2, Karkardooma Courts, Delhi.	JA in Copying Agency, East District, Karkardooma Courts, Delhi.
14.	Sh. Kamal Kishore S/o Sh. Mahender Singh E.C.: 13982	JA in Copying Agency, East District, Karkardooma Courts, Delhi.	JA/Ahlmad in Evening Court No.2, Karkardooma Courts, Delhi.

6

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

1. Sh. Brij Bhushan Sharma, S/o Sh. R.D. Sharma, E.C.:13174, SJA, Computer Branch is directed to function as Branch In-charge, Computer Branch, Karkardooma Courts, Delhi with immediate effect.
2. Sh. Manish, S/o Lt. Sh. Tara Dutt, E.C.:82957587, JA stands relieved from his duties as Branch In-charge, Computer Branch with immediate effect.
3. The designation of Ms. Swati Priya, E.C.:41560255, W/o Sh. Kuldeep Kumar Srivastava in Note No. 1 in earlier order no. 3433-3443/P&T/Admn./East/KKD/2022 Delhi, the dated 27/5/2022 be read as JA instead of JJA.
4. Sh. Rajeev Kumar, S/o Sh. Veer Sain, E.C.:43218976, JA in Accounts Branch, East District, Karkardooma Courts, Delhi stands relieved from his duties as Ahlmad in Evening Court No. 1, Karkardooma Courts, Delhi with immediate effect. Further, Sh. Sachin, S/o Sh. Charan Singh, E.C.:18072526 is directed to function as Ahlmad in Evening Court No. 1, Karkardooma Courts, Delhi with immediate effect.
5. Sh. Sanjeev Goel, S/o Late Sh. K.R. Goel, E.C.:50579413, JA in Accounts Branch, East District, Karkardooma Courts, Delhi stands relieved from his duties as Ahlmad in Evening Court No. 3, Karkardooma Courts, Delhi with immediate effect. Further, Sh. Kamal Kumar, S/o Sh. Devender Kumar, E.C.:55717512, JJA in RTI Section, East District, Karkardooma Courts, Delhi is directed to function as Ahlmad in Evening Court No. 3, Karkardooma Courts, Delhi with immediate effect.
6. Sh. Amarjeet Singh, S/o Sh. Om Prakash, E.C.:13038, JA, Care Taking Branch, East District, Karkardooma Courts, Delhi stands relieved from his duties as Ahlmad in Evening Court No. 4, Karkardooma Courts, Delhi. Further, Sh. Karun Kashyap, S/o Sh. Subhash Kashyap, E.C.:10278, JA in CMM Office, East District, Karkardooma Courts, Delhi is directed to function as Ahlmad in Evening Court No. 4, Karkardooma Courts, Delhi with immediate effect.
7. Sh. C.P. Silwal, S/o Sh. Toyanath Silwal, E.C.:13443, JA in Copying Agency, East District, Karkardooma Courts, Delhi stands relieved from his duties as Ahlmad in Evening Court No. 5, Karkardooma Courts, Delhi with immediate effect. Further, Sh. Virender Kumar, S/o Lt. Sh. Ghyalu Ram, E.C.:28182963 is directed to function as Ahlmad in Evening Court No. 5, Karkardooma Courts, Delhi with immediate effect.


(DEEPAK JAGOTRA)

Principal (District & Sessions Judge (East)
Karkardooma Courts, Delhi.

Delhi, Dated. 07/7/22

No. 4800-4810/P&T/Admn./East/KKD/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Officials, Transfer & Posting/Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.